NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/17/2016

NAME OF THE PETITIONER(S)

: T.C. Alexander and 2 others

NAME OF THE RESPONDENT(S)

: Rashtra Deepika Limited and 10 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. K. MANOJ MENON

Counsel for

RI in CP+CA

Counsel for

R5+R8 in CP

R4, R5+R9 in CA

V. HALLEL BEN

TO (B. VA SANTHAN)

3. S. Marjula Deri, Adr For KSP & 10

Perlicours/

Shann

for fox Man Lad + Associated

For Mr. Juse Thomas RZ in CA

S. Pushpa Menon (Promy) -) S. Avanin Lah

for Respondent &

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ORDER

Counsel for Petitioner present. Counsel for R1, R2, R3, R4, R5, R8 and R9 present. No representation on behalf of the other Respondents. The Petitioner is directed to verify the attendance record from the file with regard to the rest of the Respondents and brief us on the next date of hearing for taking appropriate action for causing appearance of the Respondents in the CP and CA. Counsel for R3 in CP and also in CA is directed to file counter within three weeks. Put up on 29.08.2017 at 10.30 A.M.

J. witogeder.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)